

(c) the steps taken by Government to ensure that the skilled labour could be made available as per requirement?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) As per National Skill Development Policy, 2009, about 93 per cent of the country's workforce is in the unorganized sector. The sector cuts across all economic activities and includes rural and urban areas.

(b) As per National Skill Development Corporation's (NSDC) sector wise reports on human resource and skill requirements, India had a requirement of 461 million skilled workforce in 2013, which is expected to increase to 581 million by 2022, across 24 high priority sectors studied by NSDC.

(c) There are a number of Skill Development Programmes/Schemes being implemented by over 20 Ministries/Departments of the Central Government to cater to the skilled manpower demands by industry across the sectors.

Examination pattern of ITI

†1330. SHRIMATI KANAK LATA SINGH: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that as Industrial Training Institute (ITI) have assigned 40 per cent marks to practical and 60 per cent marks to written paper for students, as a result of which industries are getting less efficient workers and the youth who are ITI degree holders are getting less opportunities of employment; and

(b) whether it is also a fact that many State Governments and institutes have requested the Directorate General, Employment and Training (DGE and T) that 70 per cent marks be assigned to practical and 30 per cent marks to written exam for the students of ITI as was done earlier?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) Yes, Sir. 40 percent marks have been assigned for practical and 60 percent for written examination for the trainees undergoing training under Engineering Trades in Industrial Training Institutes (ITIs). However, for Non-Engineering trades, 60 percent marks have been assigned for the practical and 40 percent for written examination. The qualifying marks for practical examination have been kept as 60 percent, same as before, so that the practical competency of trainees passing out from ITIs is not affected.

†Original notice of the question was received in Hindi.

Directorate of Vocational Education and Training, Government of Maharashtra and Association of Non-Government ITIs, Mumbai, Maharashtra have requested for assigning 70 percent marks for practical and 30 percent marks for written examination for the trainees undergoing training in ITIs.

Examination System in ITIs

†1331. SHRIMATI KANAK LATA SINGH: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that the examinations in the Industrial Training Institutes (ITIs) are being conducted under the semester system since August, 2013 due to which financial burden has increased on the students resulting in lesser number of students seeking admission in the ITIs;

(b) the details of students getting admission in ITIs in the last five years;

(c) the number of ITIs closed in the last two years and the reasons for their closure; and

(d) the extent of financial pressure on the students due to the past system and the pressure due to the examination conducted under the present system?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) The semester system has been introduced in the Industrial Training Institutes (ITIs) since August, 2013 session and the examination under the above pattern has been conducted since February, 2014 onward.

The total enrolled ITI students across the country during the session 2010-11, 2011-12, 2012-13, 2013-14 and 2014-15 are 6,59,283, 7,20,496, 7,85,226, 7,95,726 and 9,65,000 respectively. The number of students enrolled in ITIs during last five years indicates gradual increase of students. The above fact justifies that the increased financial burden on the students do not have any impact on the students seeking admission to the ITIs.

(c) A total number of 103 ITI(s) were de-affiliated during the last two financial years *i.e.* 2013-2014 and 2014-2015, due to non conformity with National Council on Vocational Training (NCVT) norms.

(d) The examination fee was earlier charged only once depending on the duration of the trades but in the present system, it is charged semester-wise.

†Original notice of the question was received in Hindi.